

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.520/2001.

Thursday this the 5th day of July 2001.

CORAM:

HON'BLE MR. A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

Suresh Babu,
Technician Grade III,
Office of the Senior Divisional
Electrical Engineer,
Electric Loco Shed,
Southern Railway, Erode. Applicant

(By Advocate Shri T.C.Govindaswamy)

Vs.

1. Union of India represented by the
General Manager,
Southern Railway,
Headquarters Office,
Park Town P.O.,
Chennai-3.
2. The Chief Personnel Officer,
Southern Railway,
Headquarters Office,
Park Town P.O.,
Chennai-3.
3. The Senior Divisional Personnel
Officer, Southern Railway,
Palghat Division, Palghat.
4. The Senior Divisional Electrical
Engineer, Electrical Loco Shed,
Southern Railway, Erode.
5. The Office Superintendent,
Rolling Stock,
AC Loco Shed,
Southern Railway, Erode. Respondents

(By Advocate Shri Mathews J.Nedumpara, ACGSC)

The application having been heard on 5th July 2001
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR.A.V.HARIDASAN, VICE CHAIRMAN

The applicant who is working as Technician Grade III in
the office of the Senior Divisional Electrical Engineer,

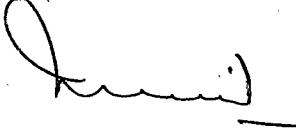
Electric Loco Shed, Southern Railway, Erode, has filed this application aggrieved by the fact that he is not considered for selection and appointment to the post of Rajbhasha Assistant Grade II and he submits that, though he has put forth his candidature by Annexure-A2 dated 18.5.2001, his candidature is not being considered for the reason that the notification A-1 dated 20.4.2001 was not received in the office of the 5th respondent where the applicant is working. Apprehending that the selection would be made without considering his candidature, the applicant has filed this application for a declaration that he is entitled to be considered for selection to the post of Rajbhasha Assistant Grade II against the vacancies referred to in A-1 notification and for a direction to the respondents accordingly.

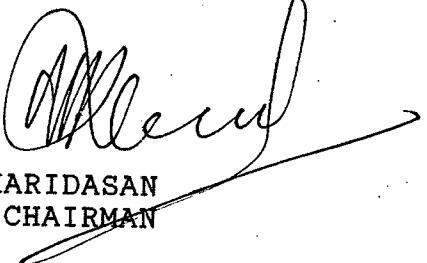
2. When the O.A. came up for hearing Shri Devi representing Mr. Mathews J. Nedumpara, Standing Counsel for respondents submitted that, the respondents have instructed the Standing Counsel to state that the selection process being not over, the applicant's candidature would also be considered for the post of Rajbhasha Assistant Grade II pursuant to A-1 notification and that the application can be disposed with appropriate directions in that behalf.

3. In the light of the above submissions made by Mr. Devi on behalf of Shri Mathews J. Nedumpara, Standing Counsel, the application is disposed of directing the respondents, to make

selection initiated under A1 for appointment to the post of Rajbhasha Assistant Grade II, after considering the candidature of the applicant also and allowing the applicant to participate in the selection process. No costs.

Dated the 5th July 2001.


T.N.T. NAYAR
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

rv

List of Annexures referred to in the order:

- A-1: True copy of the notification bearing No.J/P 608/XII/R.Asstt/ Gr.II dated 20.4.2001 issued by the 3rd respondent.
- A-2: True copy of the representation dated 18.5.2001 submitted by the applicant to the 3rd respondent.